

Committee on the Ministry of Home Affairs (Rehabilitation Division)—Rehabilitation of Migrants from East Bengal, and Minutes of the Sitzings of the Committee relating thereto.

12.12 1/2 hrs.

COMMITTEE ON THE WELFARE OF SCHEDULED CASTES AND SCHEDULED TRIBES

[English]

12.11 1/2 hrs.

PUBLIC ACCOUNTS COMMITTEE

[English]

Hundred and Forty-eighth and Hundred and Fiftieth Reports

SHRI AMAL DATTA (Diamond Harbour): I beg to present the following Reports (Hindi and English versions) of the Public Accounts Committee:

- (1) Hundred and Forty-eighth Report on avoidable expenditure on procurement of Cartridge Tapered Roller Bearings.
- (2) Hundred and Fiftieth Report on Outstanding Audit Objections.

Forty-fifth Report

SHRI ARVIND NETAM (Kanker): I beg to present the Forty-fifth Report (Hindi and English versions) of the Committee on the Welfare of Scheduled Castes and Scheduled Tribes on Action Taken by Government on the recommendations contained in the Thirty-sixth Report (Eighth Lok Sabha) on the Ministry of Finance (Department of Economic Affairs—Banking Division)—Reservations for and employment of Scheduled Castes and Scheduled Tribes in Bank of Baroda and credit facilities provided by the Bank to Scheduled Castes and Scheduled Tribes.

12.13 hrs.

BUSINESS OF THE HOUSE

[English]

12.12 hrs.

COMMITTEE ON PUBLIC UNDERTAKINGS

[English]

Fifty-fifth Report and Minutes

SHRI VAKKOM PURUSHOTHAMAN (Alleppey): I beg to present the Fifty-fifth Report (Hindi and English versions) of the Committee on Public Undertakings on Indian Oil Corporation Ltd.—Installation of two LPG Bottling Plants at Bangalore and Minutes of the sittings of the Committee relating thereto.

THE MINISTER OF PARLIAMENTARY AFFAIRS AND MINISTER OF INFORMATION AND BROADCASTING (SHRI H.K.L. BHAGAT): With your permission, Sir, I rise to announce that Government Business in this House the week commencing 19th April, 1989, will consist of:-

- (1) Consideration of any item of Government Business carried over from today's Order Paper.
- (2) Discussion under Rules 193 on agitation for a separate State launched by All Bodo Students' Union on Wednesday, the 19th April, 1989, at 4.00 P.M.

SHRI BALASAHEB VIKHE PATIL (Kopergaon): Sir, the following item may